

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/186(KB)2023
IA(I.B.C)/303(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

| | |
|------------------|---|
| IN THE MATTER OF | TECHON COMMERCIAL PRIVATE LIMITED VS SUPER FORGINGS & STEELS LTD |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Jai Narayan Gupta] For the Resolution Professional
Ms. Kanakabha Ray]
Ms. Muskan Balasaria]

ORDER

1. Ld. Authorised Representative appearing on behalf of the resolution professional present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **11.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.